

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-504

CP No53/241/242/ND/2021

CA/236/2021

IN THE MATTER OF:

AmeetKhandelwal

....Applicant

V/s.

PoojaGoela

....Respondent

SECTION

U/s 241-242

Order delivered on 10.06.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Sanjeev Mahajan, advocate

For the Respondent :

ORDER

CA/236/2021:-

Ld. Counsel for the petitioner submits that he has filed the amended memo of parties.

Considering this submission, we think it proper to issue notice upon the respondents by all modes including on the email id of the respondents as well as through the process of the bench. Affidavit of service must be filed within one week from today. List the case on **07.07.2021**.

Sd/-
(K.K. VOHRA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi